GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.2475
TO BE ANSWERED ON 03.12.2019

MIS Portal under AIC

2475.   SHRI REBATI TRIPURA:
SHRI DHANUSH M. KUMAR:
SHRI SUBRAT PATHAK:
SHRI VIJAY KUMAR DUBEY:
SHRI SELVAM G.:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) whether the Government has launched a Management Information System (MIS) portal under Accessible India Campaign recently for Divyangjans and if so the details thereof;

(b) the details of the aims and objectives of launching this portal along with its benefits;

(c) whether it will be used as a single platform for monitoring the progress being made against each target of Accessible India Campaign (AIC);

(d)) if so, the details thereof;

(e) whether the Government has created awareness to popularise this portal and if so, the details thereof;

(f) whether the Divyangjans from rural and remote areas are getting benefitted from this portal and if so, the details thereof; and

(g) the measures taken by the government to eliminate obstacles and barriers in indoor/outdoors facilities?

ANSWER
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)

(a) to (b): Yes Sir. A Management Information System portal has been launched on 18.09.2019. Stage wise information along with photographs is uploaded on this Management Information System portal by States/UTs Government and Ministries/Departments of Central Government. The benefit of this portal is online monitoring of work implemented against the targets of accessibility in built up environment, transport system and Information & Communication Technology under the Accessible India Campaign.

(c) to (d): No Sir. Apart from Management Information System portal, the progress of targets under Accessible India Campaign is monitored in PRAGATI meetings, Central Advisory Board (CAB) of the Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment   and Committee of Secretaries (CoS) apart from video-conferences, emails and letters to States/UTs and Ministries/Departments of Central Government.

(e): Yes, Sir. All States/UTs and Ministries/ Departments of Central Government have been informed about this portal. Training programmes of nominated nodal officers of States/UTs and Ministries/Departments of Central Government have been conducted to create awareness, publicity and uploading of stage wise accessibility details on this Management Information System portal.

(f): The accessibility features provided under Accessible India Campaign are for benefits of all, including divyangjan from rural and remote areas.

(g): With the vision of creating barrier free environment in built-up environment, transport system and Information & Communication Technology, Government has launched the Accessible India Campaign to actualise the accessibility provisions notified under the Rights of Persons with Disabilities (RPwD) Act, 2016 for independent and safe living of Persons with Disabilities (PwDs). Apart from identified targets under Accessible India Campaign, funds are also released to create barrier free indoor/outdoor facilities under the Scheme for Implementation of the Rights of Persons with Disabilities Act (SIPDA).

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